

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.426

**IA/5753/ND/2022, IA/3489/ND/2022, IA/2476/ND/2022,
Intervention Petition/42/ND/2022 IN IB/1835/ND/2019**

IN THE MATTER OF:

M/s Bindals Merchandise	...	Applicant
Versus		
Divyam Developers Pvt Ltd	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For Applicant I.P. No.42/22	: Mr. Dhruv, Adv.
For Respondent No.3	: Mr. Avtaar Singh, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 26.04.2023.

**Sd/-
(Court Officer)**